STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF FEBRUARY, 2023.

	Form 1 List of cases e-filed during the month										
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)		
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-		
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-		-	-	-	-		

	Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills		-		-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-			

	Form 3 List of cases in which Electronic Service of Process has taken place during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	1-1	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-				

	Form 4 List of total no. of cases randomly allocated during the month									
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-				

	Form 5 List of cases in which Case Management Hearing was held during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-		-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-			

	Form 6 Contested commercial cases disposed during the month												
Sr. No.	Court	Distric t	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-		-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	- -	-	-	-	-	-	-

	Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month					
(1)	(2)	(3)	(4)	(5)	(6)	(7)					
1.	High Court of Meghalaya	East Khasi Hills	7	0	0	7					
2.	Judge, Commercial Court, Shillong	East Khasi Hills	81	9	6	84					

Form 6(i): Mediation Data on Monthly Basis

(3		List of cases received	d for Pre-Institution Med	iation and Settlement an	d Settlement during the m	nonth
Sr.	Name of Mediation	Total number of	Total number of	Total number of cases	Total number of non-	Total number of applications pending
No.	Centre [For example,	applications pending	applications received	settled during the	starter cases during the	at the end of the month
	DLSA or Main	on the 1st day of the	during the month	month	month	
	Mediation Centre   Mumbai]	month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation	33	1	-	2	Total=32 nos.
	Centre, Shillong.					(30 nos. of applications are in the
	9			(ac)		pre-mediation stage and notices
				2		have been served and 2 nos.
						Mediation are pending)